

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 02 Day of June 2011)

Hon'ble Mr. Sanjeev Kaushik-JM

Execution Application No.02 of 2010

In

Original Application No. 1341 of 2005

D.K. Chakravarty S/o Late J.C. Chakravarty aged about 60 years, presently working as Head Clerk under Sr. DEE (TRD), N.C. Railway DRM's Office, Allahabad.

..... Applicant

By Advocate: Shri Sudama Ram

Versus

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, DRM's Office, Allahabad.
3. Senior Divisional Personnel Officer, North Central Railway, DRM's Office, Allahabad.

..... Respondents

By Advocate: Shri Ravi Ranjan

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ORDER

Sri Sudama Ram, counsel for the applicant and Shri Ravi Ranjan, counsel for the respondents.

2. Learned counsel for the applicant states that the order ~~dated~~ 20.10.2008 has ~~already~~ been complied with. Therefore, he does not want to press the instant Execution Application.

3. Learned counsel for the respondents has no objection on the same.

4. In view of the statement made by the applicant's counsel at bar, the instant Execution Application is dismissed as not pressed.

16.  
(Sanjeev Kaushik)  
Member.]

Sushil